

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/00734/2018
(in OA 200/00187/2015)

Jabalpur, this Tuesday, the 17th day of July, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India, through its Secretary, Ministry of Defence, South Block, New Delhi-110001
2. Chairman/Director General, Ordnance Factory Board, 10-A, S.K.Bose Road, Kolkata-700001
3. The General Manager, Ordnance Factory, Khamaria, Jabalpur-482005 (MP)
4. Principal Director, Indian Ordnance Factories, Institute of Learning Khamaria, Jabalpur, District Jabalpur (M.P.)-482005

-Applicants (respondents in O.A.)
(By Advocate –**Shri N.K.Mishra**)

V e r s u s

Shri Ajay Kumar Tiwari, S/o Shri Ram Kumar Tiwari,
Aged about 36 years, Occupation-Service as Supervisor at
Ordnance Factory Khamaria, Jabalpur, R/o Dada Dhani Ram
Ward Maharajpur, Mandla, District Mandla (MP)

-Respondent (Applicant in O.A.)

O R D E R (ORAL)

By Navin Tandon, AM:-

The applicants (respondents in O.A.) have filed this Misc. Application for extension of further two months' time to comply with the order dated 11.04.2018 passed in O.A. No. 200/00187/2015.

2. The respondents submits that as directed by this Tribunal vide order dated 11.04.2018 a small committee of experts has been constituted by the applicant No. 4 (original respondent No.4) with the approval of Ordnance Factory Board, Kolkata and all committee members have been intimated on 01.06.2018.

3. The respondents further submits that the committee has decided to visit Ordnance Factories Institute of Learning Khamaria to examine the original question set and answer sheet of the applicant, the answer key provided to evaluators to scrutinize the answer sheets and the copy of O.A. No. 200/00187/2015 and the order of CAT Jabalpur dated 11.04.2018. Therefore, the respondents prays for extension of further two months' time to comply with the order dated 11.04.2018.

4. Accordingly, we allow this Misc. Application No. 200/00734/2018 and grant further two months' time to the respondents to comply with the order dated 11.04.2018 passed in O.A. No. 200/00187/2015.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member